

SUPPLEMENTARY DEMANDS FOR GRANTS (ASSAM) 1990-91

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): Madam, I beg to lay on the Table a statement (in English and Hindi) showing the Supplementary Demands for Grants for expenditure for the Government of Assam for the year 1990-91.

[Placed in Library. See No. LT-2199/91]; No. LT-2204/91]

THE BUDGET (TAMIL NADU) 1991-92

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): Madam, I beg to lay on the Table a statement (in English and Hindi) of the estimated receipts and expenditure of the Government of Tamil Nadu for the year 1991-92. [Placed in Library. See No. LT-2205/91]

SUPPLEMENTARY DEMANDS FOR GRANTS (TAMIL NADU) 1990-91

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): Madam, I beg to lay on the Table a statement (in English and Hindi) showing the Supplementary Demands for Grants for expenditure of the Government of Tamil Nadu for the year 1990-91. [Placed in Library. See No. LT-2206/91]

THE BUDGET (UNION TERRITORY OF PONDICHERY) 1991-92

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): Madam, I beg to lay on the Table a statement (in English and Hindi) of the estimated receipts and expenditure of the Government of Union Territory of Pondicherry for the year 1991-92. [Placed in Library. See No. LT-2207/91]

SUPPLEMENTARY DEMANDS FOR GRANTS (UNION TERRITORY OF PONDICHERY) 1990-91

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): Madam, I beg to lay on the Table a statement in English and Hindi) showing the Supple-

mentary Demands for Grants for expenditure of the Government of Union Territory of Pondicherry for the year 1990-91. [Placed in Library. See No. LT-2208/91]

REPORTS OF THE COMMITTEE ON PUBLIC UNDERTAKINGS

SHRI DIPEN GHOSH (West Bengal): Madam, I beg to lay on the Table, a copy each (in English and Hindi) of the following Reports of the Committee on Public Undertakings: —

(i) Tenth Report of the Committee on Public Undertakings on action taken by Government on the recommendations contained in their fifty-eighth Report (Eighth Lok Sabha) on Air India Undue benefit to private operators.

(ii) Eleventh Report of the Committee on Public Undertakings on action taken by Government on the recommendations contained in their Sixty-third Report (Eighth Lok Sabha) on Cochin Refineries Limited.

REPORTS OF THE COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

श्री राज मोहन गांधी: (उत्तर प्रदेश) - महोदया, मैं अनुसूचित जातियों और अनुसूचित जनजातियों के कल्याण संबंधी समिति के निम्नलिखित प्रतिवेदन को एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ :-

(i) इंडियन रेलवे कंस्ट्रक्शन कम्पनी लिमिटेड में अनुसूचित जातियों और अनुसूचित जनजातियों के लिए शान्ति और नियोजन—रेल मंत्रालय (रेलवे बोर्ड) के संबंध में चौथा प्रतिवेदन।

(ii) देवा बैंक में अनुसूचित जातियों और अनुसूचित जनजातियों के लिए शान्ति और नियोजन तथा अनुसूचित जातियों और अनुसूचित जनजातियों को बैंक परा उपलब्ध कराई गई कर्षण—क्षेत्र मंत्रालय (ग्रामिक कार्य विभाग—वैकिंग प्रभाग) के संबंध में 49वें प्रतिवेदन (आठवीं लोक सभा) पर की गई कार्यवाही के संबंध में पांचवां प्रतिवेदन।